

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:532
ANSWERED ON:14.07.2014
MISHAPS AT AIRPORTS
Simha Shri Prathap

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) Whether a number of incidents of near mishaps have been averted recently at various airports in the country;
- (b) if so, the details thereof; and
- (c) the remedial steps taken or being taken by the Government to prevent such incidents in future?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

(a) and (b): Yes Madam. 02 incidents of near mishaps were recently averted involving M/s Air India A320 aircraft VT-ESH at Jaipur Airport while operating flight AI-890 (Guwahati-Delhi) and M/s Spice Jet B737-800 aircraft VT-SGU was involved in a Serious Incident at Delhi Airport while operating flight SG 256 on 05.01.2014.

(c): Action has been taken on the recommendation of Technical Committee set up by the Government to conduct study of low visibility operations at IGI Airport, Delhi in order to prevent such incidents. Moreover, accidents/incident data is regularly analysed and Air Safety Circulars are issued besides implementation of the recommendations emanating from the accident/incident investigation reports to avoid recurrence of the accidents/ incidents. The other specific steps taken for accident prevention are as under:

- (i) Audit of the operators as per annual surveillance programme.
- (ii) 100% monitoring of Flight Data Recorders made mandatory for all scheduled air transport operators and non-scheduled operators having aircraft equipped with Digital Flight Data Recorder (DFDR).
- (iii) Installation of Minimum Safe Altitude Warning System and Monopulse Secondary Surveillance Radars (MSSRs) at airports.
- (iv) Installation of Airborne Collision Avoidance System (ACAS), Transponders and Ground Proximity Warning System besides Computerized monitoring of Flight Crew Duty Time Limitations, Training, Medical & Licence validity has been made mandatory.
- (v) Civil Aviation Requirements reviewed as per standards and recommended practices of ICAO and issued for compliance by operators.
- (vi) Trainings organised for Aviation Personnel.